

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 877
TO BE ANSWERED ON 01.03.2016

DOCUMENTS IN REGIONAL LANGUAGES

877. SHRI PARESH RAVAL:
SHRI DEVUSINH CHAUHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ~~mind~~ be pleased to state:

- (a) whether the Government proposes to make it mandatory to use regional languages in all the documents which are related to the consumers, if so, the details thereof;
- (b) whether the Government proposes to frame rules/law in this regard and if so, the details thereof;
- (c) whether there is any stipulation for mandatory use of English in such documents; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

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THE MINISTER OF
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI RAM VILAS PASWAN)

(a) &(b) : There is no such proposal.

(c) & (d) : There is no such provision in the Consumer Protection Act, 1986, Consumer Protection Rules, 1987 and Consumer Protection Regulations, 2005.
